



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.60/726/2019

DATED THIS THE 17th DAY OF AUGUST, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

Sushant Sharma, aged 37 years, S/o Sh. Ravinder Kumar Sharma, presently working as Assistant Drug Controller (I), CDSCO, Baddi, Himachal Pradesh, R/o House No.316 GianiZail Singh Nagar, Rupnagar (Ropar), Punjab-140001 (Group A).

....Applicant

(By Advocate Sh. Saurav Verma – through video conference)

Vs.

1. Union of India through its Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi-110001.
2. The Director General of Health Services, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi-110001.
3. The Drugs Controller General (India), Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
4. Sh. SantoshVithalraoIndraksha, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.



5. Sh. DhananjayKeshavrao Stable, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
6. Ms. RiktaSaha, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
7. Sh. Vijay VitthalraoChandankar, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
8. Dr. K. M. Srinivasan, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
9. Dr. Ajay Sachan, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (North Zone), CGO Complex, Raj Nagar, Gaziabad, U.P.-110093.
10. Sh. MeshramPramodAnandrao, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
11. Sh. Kishore Kumar Dondikar, Serving as Assistant Drugs Controller, Directorate General of Health Services, FDA Bhawan, Kotla Road, New Delhi-110002.
12. Sh. Rajshekhar, Serving as Assistant Drugs Controller, Central Drugs Standard Control Organization (HQ), (Sub-Zonal Office, Bangalore), Bangalore, Karnataka-530068.

.....Respondents

(By Advocates Sh. Sanjay Goyal for respondents No.1 to 3 – through video conference,
 None for respondents No.4, 7 and 8
 Respondents No.6 and 9 to 12 Ex-parte)

O R D E R (ORAL)



PER: SURESH KUMAR MONGA, MEMBER (J)

1. The present Original Application has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985, making therein a prayer for quashing the order/seniority list dated 25.06.2019 (Annexure P-15) with a further direction to respondents to fix his seniority vis a vis private respondents No.4 to 12.
2. At the very outset Sh. Sanjay Goyal, learned Sr. Central Govt. Standing Counsel stated that the same very seniority list (which has been impugned herein) also became the subject matter of challenge before the Principal Bench of this Tribunal in Original Application No.2001 of 2019 at the instance of Smt. Kavita Sharma and 5 others. While allowing the said Original Application, the seniority list (impugned herein) has been quashed with a further direction to respondents to determine the seniority on the basis of date of appointment/promotion of the candidates, as the case may be.
3. The fact as stated by Sh. Goyal has not been disputed by Sh. Saurav Verma, learned counsel for the applicant.
4. In view of the above, nothing survives in the present Original Application and the same is disposed of as having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**